## Number of Vehicles in Delhi

896 DR. MOHD. HASHIM KID-WAI: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) the number of registered taxis,
   cars, vans, scooters and motor cycles
   in Delhi as on March 31, 1989;
- (b) the number of unregistered taxis, cars, secoters and motor cycles detected during the last three years, the details of action taken in this regard; and
- (c) the amount of registration fees realised on these vehicles during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) The number of registered vehicles in Delhi as on 31-3-1989 is as under:—

Taxis	9210		
Cars/Vans/Jeeps	292853 1008924		
Scooters/Motor			
Cycles	* •		

Total . 1310987

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(b) Enforcement Wing of Directorate of Transport through checking detected the following number of unregistered vehicles plying in Delhi:—

Year	No. of vehicles
1986	33
1987	84
1988	106

The vehicles were impounded and penalties levied.

(c) Rs. 86,96,994|- have been realised as registration fee.

## Sanction of new ICDS in Orissa

- @897. SHRI JAGADISH JANI: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:
- (a) whether Government have sanctioned some new Integrated Child Development Schemes for the current financial year;
- (b) if so, the number of such schemes sanctioned for Orissa for the current financial year;
- (c) the number of such schemes sanctioned for Orissa earlier:
- (d) the amount earmarked for each project under the said scheme; and
- (e) the details of the work done under the scheme in Orissa during the last three years?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MATI MARGARET ALVA): (a) Yes, Sir.

- (b) Orissa has been allocated 29 ICDS projects for 1989-90.
- (c) 105 ICDS projects have been sanctioned for Orissa upto 31.3 1989.
- (d) Central Grants to the State Governments, including Orissa, for the implementation of the ICDS Schenie the released in lum-sum. Such releases are not made project-wise.
- (e) The number of beneficiaries of different services under the ICDS Scheme in Orissa as on 31.3.1987, 31.3.88 and 31.3.1989, is given in the statement attached.

<sup>@</sup>Previously Unstarred Question 412, transferred from the 21st July, 1989.

## Statement

## Details of beneficiaries of different I CDS services in Orissa in the last 3 years

TA	Position as on		
Item	31-3-87 3	1-3-88 31-3-89	
(1) SUPPLEMENTARY NUTRITION			
(a) No. of reporting projects	49	66 71	
(b) No. of beneficiaries:		Survivors <del>-</del> Survivors	
(i) Children 0 6 years	343490	551700 621660	
(ii) Pregnant women and nursing mothers	63100	95120 104430	
(iii) Total	406590	646820 726090	
(2) PRE-SCHOOL EDUCATION		· · · · · · · · · · · · · · · · · · ·	
(a) No. of reporting projects	49	66 71	
(b) No. of children 3-6 years, receiving the service.	127390	172380 176100	
(3) IMMUNISATION SINCE 1ST APRIL (in each year)			
(a) No. of reporting primary health centres	41 .	64 75	
(b) Number immunised against:	0		
(i) DPT	49931	40685 80557	
(ii) DT	42688	12083 13427	
(iii) BCG	46027	36590 <i>′</i> - \	
(iv) Polio	48147	38074 <b>7</b> 8804	
(v) Measles	. –	21796 49218	
(vi) TT (Pregnant women)	. 34331	29112 6795	

Difficuities faced by Foreign Tourists to get confirmation of their bookings on Airlines

898. SHRI PAWAN KUMAR BAN-SAL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether Government are aware that the foreign tourists are often facing lot of difficulties to get confirmation of their bookings on airlines for tourist spots in the country; and
- (b) if so, what remedial steps are being taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIA- TION AND TOURISM (SHRI SHIV-RAJ PATIL): (a) and (b) No specific instance has come to the notice of the Government Indian Airlines have initiated several measures at facilitating foreign tourists in taining confirmed reservations their travel on flights to tourist spots within the country. These include confirmation of tourist automatic group scheme under which Airlines guarantees that every tourist group booking consisting of ten more passengers on popular and trunk flights in the country will receive confirmed bookings provided the reservation request is made 120 days before the date of departure. Reservation of 25 per cent of capacity on all domestic services barring those